

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 10.
C.P. (IB)/2892(MB)2019

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **24.04.2024**

NAME OF THE PARTIES : **Moonlight Metal Industries**
Private Limited

Vs

Firefly Led Products Private Limited

For OC : Adv.

For CD : Adv.

IBC under Sec. 9

ORDER

1. This is a transferred matter from Bench III to this Bench.
2. The matter originally stands listed on 15.05.2024. let it be posted on the same date. List on **10.05.2024 for appearance of the parties.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

//SKS//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)